

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

10. IA 1595/2020 In C.P. (IB)/558(MB)2017

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: -Laxman digambar Pawar.. RP**

**V/s**

**Ramdas Ispat & Metals Pvt Ltd**

**IN THE MATTER OF**

**BMM Ispat Ltd.**

**V/s**

**Ramdas Ispat and Metals Pvt Ltd.**

**Section: 54 (1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel Ms. Raina Birla appeared for the Liquidator. C.M.A. Mr. Laxman Pawar appeared for the Applicant in IA-1595/2020. Heard Arguments. Reserved for Orders.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**ASHOK KUMAR BORAH**  
**Member (Judicial)**